

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category Of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of Claims Not admitted	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of Claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	322	2,42,22,41,546	0	00	0		2,42,22,41,546	2	Home buyers claims to be verified with the Books of accounts though admitted by IRP hence classified under verification
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	4,02,94,16,233	2	3,44,10,84,441	0	0	58,83,31,792	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	29,26,40,077	1	29,26,40,077	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	7	56,75,400	0	00	0		56,75,400	6	
7	Operational creditors (Government Dues)	1	11,30,177	0	11,30,177	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	77,51,594	0	00	0		77,51,594	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		334	6,75,88,55,027	4	3,73,48,54,695			3,02,40,00,332		

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895

Annexure-1

Name of the Corporate Debtor: Ramakrishna Housing Private Limited;

Date of commencement of CIRP 28th October, 2022;

List of creditors as on: 14th November, 2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of Contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
NIL												

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

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